

[English]

Drilling in Godavari Basin

3371. SHRI A.J.V.B. MEHESWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the drilling works are going in a fast way in Godavari Basin at Konavaram, Bhimanapalli and Rajole areas in East Godavari district, Andhra Pradesh;

(b) the position of drilling at present; and

(c) the results of the work already completed.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) Drilling of one well in Konavaram, one in Bhimanapalli and two in Rajole has since been completed.

At present drilling is going on in Bhimanapalli-2.

(c) Of the four wells completed, indications of gas were observed in Bhimanapalli-1, Razole-1 and Rozole-2. The well Konavaram proved dry.

Conversion of Delhi Cantonment Exchange into Electronic/Microwave operated Exchange

3372. SHRI A.J.V.B. MAHESWARA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Delhi Cantonment Telephone exchange is outdated, out-moded and obsolete ;

(b) whether the public is facing lot of difficulties in connecting telephone numbers under this Exchange;

(c) if so, whether Government propose to replace the Delhi Cantonment Exchange by electronic/microwave operated Exchange; and

(d) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) No, Sir.

(c) Yes. Sir.

(d) During the Seventh Plan when part of the equipment would have become old enough to be retired.

STD Facility in Amalapuram in Andhra Pradesh

3373. SHRI A.J.V.B. MAHESWARA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is not a single town in Amalapuram in East Godavari District of Andhra Pradesh which is having STD facilities;

(b) whether there is any proposal to provide STD facility for the above places;

(c) if so, when STD facilities will be provided there; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.. At present no town in Amalapuram Talukar in East Godavari District of Andhra Pradesh is having STD facility.

(b) No Sir.

(c) and (d) Due to limitation of resources only the District Headquarters not yet provided with STD facilities and telephone exchanges of more than 1000 lines capacity as on 1-4-84, have been proposed to be provided STD facilities during the 7th Plan period.

Plan to meet oil demand after depletion of Oil in Bombay High

3374. SHRI C. JANGA REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Bombay High meets about three fourth of India's present oil consumption;

(b) whether due to fast depletion, it is not likely to last for more than another 15 or 20 years; and

(c) if so, the plans and prospects to meet the ever-increasing oil demand when India enters 21st century ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The production of crude oil from Bombay High and its satellite fields met about 48% of the consumption of petroleum products (in term of crude oil equivalent) in the country in 1984-85. At the current rate of production, the reserves of these fields are expected to last for about 15 years. However more reserves are expected to be added in the meantime.

(c) Some of the steps to increase the production of crude oil in the country are :—

- (i) Use of enhanced oil recovery techniques;
- (ii) Intensification of work over operations;
- (iii) Intensification of exploration which may eventually lead to enhanced production; and
- (iv) Induction of advanced technology.

The exploration for oil is highly probabilistic in nature and it is not possible to indicate with certitude when self-sufficiency would be achieved.

Review of Food Processing Industry Licensing Policies

3375. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Directorate General of Technical Development (DGTD) has reviewed or is reviewing the entire food processing industry with a view to correcting the anomalous licensing policies governing it;

(b) if so, the findings in respect of the various industries reviewed so far, particularly from the point of view of investment, employment and consumer interest, while determining how physical controls could be changed to fiscal controls;

(c) whether some large industrial Houses are also negotiating with some US processed food grants to promote a large

joint venture food processing unit in India; and

(d) If so, which are these houses and what is the rationale behind such ventures when there are already many processed foods industries in the country and more than 65 per cent of people are living below poverty line ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b) From time to time DGTD reviews the status of various industries with a view to stimulate industrial growth.

(c) and (d) There is presently no such proposal before the Government.

Guidelines issued by Government for Allotment of Petrol Pumps/Gas Agencies to certain categories in Gujarat

3376. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have issued guidelines that top-most priority should be given to (i) women, (ii) handicapped persons, (iii) freedom fighters, (iv) war-widows (v) ex-servicemen, (vi) scheduled castes and tribes and (vii) minority communities in the allotment of petrol pums and gas agencies;

(b) if so, the details of guidelines issued in this connection;

(c) how far it has been implemented;

(d) the number of above categories which have been given petrol pumps/gas agencies in various parts of Gujarat and other States during 1st January, 1983 to 18th November, 1985 ; and

(e) the target fixed for them for 1st December, 1985 to 30th December, 1986 ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) ; (a) and (b) Under the existing guidelines, the following reservations for different categories have been stipulated for dealership appointments :—